

LOK SABHA
UNSTARRED QUESTION NO. 2172
ANSWERED ON THURSDAY, THE 06th DECEMBER, 2012
[AGRAHAYANA 15, 1934 (SAKA)]

MLM

QUESTION

2172. SHRI JOSE K. MANI:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government has decided to block the websites and keep a track on the online transactions of fraudulent multilevel marketing companies duping unwary investors;**
- (b) if so, the details thereof;**
- (c) whether the Serious Fraud Investigation office has also identified suspect websites and online transactions of multilevel marketing companies; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

(a) to (d) The Serious Fraud Investigation Office has undertaken investigation into the affairs of certain companies undertaking business in the 'Multi-Level Marketing' (MLM) mode. The

websites of these companies were found non-operational at the commencement of investigations, which are underway. If any websites carrying of 'MLM' activities are found operational, suitable action will be taken as per law.
